

1	2	3
Communications		
76. Electronic Switching System Project Mankapur (ITI)		UP
Atomic Energy		
77. NAPP-I and II		Narora/UP
78. KAPP-I and II		Kakrapar/Gujarat
79. THAL Heavy Water		Maharashtra
80. Manuguru Heavy Water		AP
81. Orissa Sand Complex		Orissa

*[Translation]***Employment of Handicapped in Central Government**

551. SHRI MOOL CHAND DAGA : Will the Minister of WELFARE be pleased to state :

(a) whether Government a few years back had decided to give a certain percentage of job opportunities to handicapped persons in every Central Government Department;

(b) if so, the number of handicapped persons given employment to date on that basis, details department-wise;

(c) whether the target has been achieved, if not, the position in respect of each Department with reasons for the same; and

(d) the steps proposed to achieve the target and by what time ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) Yes, Sir. 3 per cent vacancies in group C and D posts are reserved for the physically handicapped in Central Government services. The reservation is made against posts identified as suitable for the handicapped.

(b) A statement showing the number of handicapped persons appointed in the Central Government for the years 1982, 1983 and 1984 is given below.

(c) For the first time in 1984 information about the identified vacancies was collected. In 1984 for which adequate information is available, in the Central Government as a whole, 3 per cent of the identified posts were, by and large, filled by handicapped persons.

(d) Does not arise.

Statement

Employment of handicapped in Central Ministries/Departments and their attached offices during 1982 against 3% reservation quota

Sl. No.	Name of Ministry/Department	Total No. of vacancies filled up during the year		No. of handicapped persons employed during the year	
		C	D	C	D
1	2	3	4	5	6
1.	Ministry of Agriculture and Attached and Subordinate Offices.	293	187	2	3
2.	Deptt. of Atomic Energy	1430	472	15	—
3.	Ministry of Chemical and Fertilizers.	942	—	—	—

1	2	3	4	5	6
4. Ministry of Defence and its Attached and Subordinate Offices		475	1582	18	33
5. Ministry of Electronics and its constituents units.		204	52	4	—
6. Deptt. of Economic Affairs.		72	143	1	2
7. Election Commission of India.		17	—	1	—
8. Ministry of External Affairs.		—	17	—	2
9. Deptt. of Food and its Attached and Subordinate Offices.		23	43	5	1
10. Ministry of Home Affairs and its Attached and Subordinate Offices.		321	276	—	1
11. Ministry of Works and Housing and its Attached and Subordinate Offices.		717	346	14	1
12. Ministry of Health and its Attached and Subordinate Offices.		159	342	2	2
13. Ministry of Industrial Development and its Subordinate Offices.		14	40	2	4
14. Ministry of Labour.		—	27	—	—
15. Prime Ministers Office.		—	9	—	—
16. Ministry of Railways, Western Railway.		186	530	—	4
17. Deptt. of Personnel and A. R. and Staff Selection Commission.		—	1	—	1
18. Deptt. of Revenues and its Attached and Subordinate Offices.		256	440	3	1
19. Deptt. of Space		76	46	3	1
20. Ministry of Social Welfare		2	8	1	—
21. Ministry of Tourism and Civil		12	3	—	—
	Total	5297	4564	71	56

Statement

Employment of handicapped in Central Ministries/Departments and their attached offices during 1983 against 3% reservation quota

S. No.	Name of Ministry/Department	Total No. of posts filled up		Actually filled up by the Handicapped	
		C	D	C	D
1	2	3	4	5	6
1.	Ministry of Agriculture and Cooperation.	5	—	5	—
2.	Deptt. of Atomic Energy and its attached Units.	1653	628	27	—
3.	Deptt. of Electronics	65	23	—	5
	(i) Attached/Subordinate Offices.	29	23	1	4
4.	Deptt. of Economic Affairs*	111	112	82	16
5.	Deptt. of Revenue and Attached/Subordinate Offices.	122	175	2	3
6.	Ministry of Defence and Attached/Subordinate Offices.	8487	13743	97	89
7.	Ministry of Home Affairs.	14	8	1	—
	(i) Attached/Subordinate Offices.	31	30	—	—
8.	Deptt. of Personnel and Administrative Reforms and its attached/Subordinate Offices.	12	11	—	—
9.	Deptt. of Industrial Development and attached/Subordinate Offices.	63	17	2	1
10.	Deptt. of Civil Supply.	13	9	1	1
11.	Ministry of Information and Broadcasting and its attached/Subordinate Offices.	408	431	13	10
12.	Ministry of Shipping and Transport and its attached/Subordinate Offices.	197	96	3	2
13.	Deptt. of Space.	685	264	12	8
14.	Deptt. of Steel.	16	12	2	1
15.	Ministry of Tourism and Civil Aviation.	330	125	6	5
16.	Ministry of Works and Housing	1087	626	6	6

1	2	3	4	5	6
17. Election Commission of India.		8	6	1	2
18. Ministry of Communications.		881	401	15	3
19. Deptt. of Food and its Attached/Subordinate Offices.		64	4	1	—
20. Ministry of Energy.		369	100	9	8
21. Deptt. of Commerce and its attached/Subordinate Offices.		70	21	1	2
22. Ministry of Health and Family Welfare.		12	6	—	1
	Total	14732	16871	287	167

*Attached/Subordinate Offices.

Statement

*Employment of handicapped in Central Ministries/Departments and their
attached offices during 1984 against 3% reservation quota*

S. No.	Name of Ministry/ Department	Filled up		Identified as suitable for the handicapped		Actually filled up by the Handi- capped	
		C	D	C	D	C	D
1	2	3	4	5	6	7	8
1. Ministry of Agriculture and Rural Development.							
(i) Deptt. of Agriculture and Corporation.		27	16	1	3	—	—
(ii) Attached/Subordi- nate Offices.		125	49	84	25	7	2
2. Deptt. of Rural Develop- ment		27	4	Not indicated		1	—
(i) Attached/Subordinate Offices.		3	5	3	2	3	2
3. Ministry of Commerce and Supply.							
(i) Deptt. of Commerce		39	1	Not indicated		—	—
(ii) Deptt. of Supply		29	29	18	10	1	1
4. Ministry of Defence.							
(i) Deptt. of Defence		1866	774	900	619	27	23
(ii) Attached/Subordi- nate Offices.		1860	1416	1415	688	53	147

1	2	3	4	5	6	7	8
5.	Ministry of Education.						
	(i) Attached/Subordinate Offices.	9	15	—			—
6.	Ministry of Environment and Forest.	—	16	—	2		2
	(i) Attached/Subordinate Offices.	19	13	—			—
7.	Ministry of External Affairs.	113	10	113	10	5	1
8.	Ministry of Finance Department of Revenue (Central Board of Excise and Customs).	954	376	248	55	6	—
	(i) Deptt. of Economic Affairs Attached/Subordinate Offices.	35	150	14	104	—	—
9.	Ministry of Food and Civil Supplies.						
	(i) Deptt. of Food.	31	1	1	1	1	—
	(ii) Deptt. of Civil Supplies.	—	1	—	1	—	1
10.	Ministry of Home Affairs						
	(i) Deptt. of Home Affairs	—	14	—	—	—	—
	(ii) Attached/Subordinate Offices.	165	19	11	—	11	—
11.	Ministry of Information and Broadcasting.	—	—	—	—	16	—
	(i) Attached/Subordinate Offices.	11	—	—	—	—	—
12.	Deptt. of Power						
	(i) Attached/Subordinate Offices.	54	40	—	—	1	1
13.	Ministry of Parliamentary Affairs.	4	—	—	—	—	—
14.	Ministry of Science and Technology.	19	13	19	13	—	—
	(i) Attached/Subordinate Offices.	221	3	58	3	4	—
15.	Ministry of Social and Women's Welfare.	—	—	—	—	1	—

1	2	3	4	5	5	7	8
	(i) Attached/Subordinate Offices.	22	7	—	—	—	—
16.	Ministry of Steel, Mines and Coal.	5	—	1	1	—	—
	(i) Attached/Subordinate Offices.	85	1	56	—	3	—
	(ii) Deptt. of Coal	3	—	—	—	—	—
17.	Ministry of Tourism and Civil Aviation.	2	1	—	—	—	—
	(i) Attached/Subordinate Offices.	91	43	13	6	3	5
18.	Deptt. of Atomic Energy.	534	76	269	48	2	2
19.	Deptt. of Electronics	26	5	23	—	1	—
	(i) Attached/Subordinate Offices.	26	3	19	2	—	—
20.	Deptt. of Ocean Development.	—	1	—	—	—	—
21.	Deptt. of Personnel and Administration Reforms.	—	4	—	—	—	—
22.	Deptt. of Space.	239	135	89	44	4	4
23.	Election Commission of India.	3	6	1	—	1	—
24.	Deptt. of Industrial Development.						
	(i) Attached/Subordinate Offices.	61	44	18	7	1	3
25.	Ministry of Law and Justice.						
	(i) Deptt. of Legal Affairs.	29	12	4	—	1	—
26.	Ministry of Labour.	63	26	11	5	—	1
27.	Ministry of Industry and Company Affairs.	22	31	7	5	1	1
Total		6823	3360	3397	1654	154	196

[English]

Crimes in the Capital

552. PROF. RAMKRISHAN MORE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that, of late, there has been rise in the incidents of armed robberies, dacoities and murders in Delhi.

(b) if so, the number of armed robberies, dacoities and murders in Delhi during the last six months (till date) and how does the figures compare with the incidents during the previous six months; and

(c) the measures taken by the Government to check the growing incidents of crime in the capital ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA) : (a) and (b). Comparative crimes figures for the relevant periods under these heads are as follows :

Crime Head	Nov. 84 to April 85	May 85 to October 85
Armed robberies	89	110
Dacoities	15	7
Murder	142	130

While there has been an increase in the number of armed robberies, there is a decline in the number of dacoities and murders.

(c) The steps taken by the Government to check incidents of crime in the capital are as under :

- (i) Increased police vigilance.
- (ii) Intensive foot and mobile patrolling.
- (iii) Armed patrolling with walkie-talkie sets and wireless fitted motor cycles.
- (iv) Intensive checking of hotels, guest houses, pickets and sustained watch

at strategic points and hide-outs of the criminals.

- (v) Checking of vehicles and luggage etc., at public congregations and on roads.
- (vi) Anti-dacoity drives conducted by the districts and the Crime Branch of Delhi Police.
- (vii) Increase in police vigilance and preventive action against the criminals.
- (viii) Stepping up of exterment proceedings and inter-districts/inter-state meetings to check the crime.
- (ix) Appointment of Special Police Officers to assist the police in the detection and apprehension of criminals.
- (x) Area security plans have been introduced in Delhi under which 140 vehicles, with manpower and equipment have been detailed to ensure speedier pursuit of and tracking down of criminals.

Exploration of Uranium and Minerals in Andhra Pradesh

553. SHRI K. RAMACHANDRA REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether uranium and other heavy minerals have been located in the districts of Nalagoda, Mehboobnagar, Nellore and Prakasam in Andhra Pradesh;

(b) steps taken to excavate and explore the mines;

(c) the amount spent so far on such excavation; and

(d) whether Government are willing to explore these heavy mineral deposits ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) to (d).